

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.03.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 294 of 2022 (With Defects)	Manoj Kumar Singh Vs. EBPL Ventures Pvt. Ltd.	Pooja M. Saigal	

For Hearing

2.	Comp. App. (AT) (Ins) No. 583 of 2021 (PH)	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	Arjun Asthana	Subhasish Bhowmick-R1 Debaleena Gangul-R2 B. Gayatri-R5 J. Patnaik
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02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

3.	Comp. App. (AT) (Ins) No. 550-551 of 2021	Ashok Kumar Juneja Resolution Professional of Mastana Foods Pvt. Ltd. Vs. Excise & Taxation Officer of State Tax	Ashok Kumar Juneja	Hemant Gupta Alok Sharma
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For Orders

4.	I.A. No. 761 of 2022 in Comp. App. (AT) (Ins) No. 939 of 2021	Suresh Eknath Kolhakar Vs. Abhiyan Developers Pvt. Ltd.	Anuj Tiwari	Vikas Mehta
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- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**